

Item No.29

13.4.2006

MA 629/2006

MA 630/2006

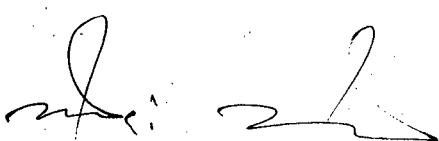
OA 3188/2003

Present: Shri R.L. Dhawan, counsel for applicant in MA (respondents in OA)

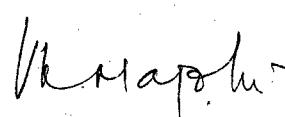
MAs 629/2006 & 630/2006

Learned counsel heard.

2. MA 630/2006 seeking condonation of delay in filing MA 629/2006 is allowed.
3. Learned counsel stated that Tribunal's order dated 03.1.2006, by which OA 3188/2003 was partly allowed was received by the respondents on 13.1.2006. He submitted that the respondents are making all out efforts to implement the Tribunal's directions. Thus, they have sought an extension of time by two months for implementing the said directions. MA 629/2006 is allowed granting an extension of time till 31.5.2006 to respondents by way of last opportunity for implementing Tribunal's directions in OA 3188/2003.
4. Accordingly, both MAs are disposed of.

  
(Mukesh Kumar Gupta)  
Member (J)

/gkk/

  
(V.K. Majotra)  
Vice-Chairman (A)